

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.592/97

Wednesday, this the 7th day of July, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR B.N.BAHADUR, ADMINISTRATIVE MEMBER

A.Hussain,
Extra Departmental Messenger,
Thachampara Sub Office. - Applicant

By Advocate Mr O.V.Radhakrishnan

Vs

1. Superintendent of Post Offices,
Ottappalan Division,
Ottapalam-679 201.
2. Director General of Posts,
Department of Posts,
New Delhi.
3. Union of India represented by
its Secretary,
Ministry of Communications,
New Delhi.
4. P.B.Gangadharan,
Extra Departmental Branch Postmaster,
Moonnekkar Branch Office,
Ottappalam. Respondents

By Advocate Mr Varghese P Thomas, ACGSC(for R.1 to 3)

The application having been heard on 7.7.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant has filed this application challenging the
selection and appointment of the 4th respondent as Extra
Departmental Branch Postmaster, Moonnekkar branch office and for

a direction to the 1st respondent to appoint the applicant in the said post. Learned counsel appearing for the respondents 1 to 3 states that the applicant has since been appointed to the post of temporary Postman in the scale of Rs.3050-4590, the O.A. has become infructuous. A copy of the order appointing the applicant to the post of Temporary Postman has been made available for our perusal. Learned counsel for the applicant states that recording the above submission, the application may be closed.

2. In view of the above submission, the application is closed.

No costs.

Dated the 7th of July, 1999.

B.N.Bahadur

(B.N.BAHADUR)
ADMINISTRATIVE MEMBER



(A.V.HARIDASAN)
VICE CHAIRMAN

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